

High Court of Karnataka,  
Bengaluru,  
Dated: 31<sup>st</sup> January, 2025

**NOTIFICATION NO. HCBB – 30 / 2025**

In modification of earlier Notification No. HCBB – 271 / 2024 dated 20<sup>th</sup> December 2024, the sittings of Hon'ble The Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 1<sup>st</sup> February, 2025.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judges</b>	<b>Court Hall Nos.</b>
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice V.Kameswar Rao	2
3	Hon'ble Mrs. Justice Anu Sivaraman	3
4	Hon'ble Mr. Justice K.Somashekar	4
5	Hon'ble Mrs. Justice K.S.Mudagal	5
6	Hon'ble Mr. Justice Sreenivas Harish Kumar	6
7	Hon'ble Mr. Justice Krishna S.Dixit	7
8	Hon'ble Mr. Justice S.G.Pandit	8
9	Hon'ble Mr. Justice R.Devdas	9
10	Hon'ble Mr. Justice Mohammad Nawaz	10
11	Hon'ble Mr. Justice H.T.Narendra Prasad	11
12	Hon'ble Mr. Justice H.P.Sandesh	12
13	Hon'ble Mr. Justice K.Natarajan	13
14	Hon'ble Mr. Justice S.R.Krishna Kumar	14
15	Hon'ble Mr. Justice Sachin Shankar Magadum	15
16	Hon'ble Mr. Justice N.S.Sanjay Gowda	16
17	Hon'ble Ms. Justice Jyoti Mulimani	17
18	Hon'ble Mr. Justice Pradeep Singh Yerur	18
19	Hon'ble Mr. Justice M.I.Arun	19

20	Hon'ble Mrs. Justice Lalitha Kanneganti	20
21	Hon'ble Mr. Justice Shivashankar Amarannavar	21
22	Hon'ble Mrs. Justice M.G.Uma	22
23	Hon'ble Mr. Justice V.Srishananda	23
24	Hon'ble Mr. Justice M.G.S.Kamal	24
25	Hon'ble Dr. Justice Chillakur Sumalatha	25
26	Hon'ble Mr. Justice Anant Ramanath Hegde	26
27	Hon'ble Mr. Justice S.Rachaiah	27
28	Hon'ble Mrs. Justice K.S.Hemalekha	28
29	Hon'ble Mr. Justice C.M.Poonacha	29
30	Hon'ble Mr. Justice G.Basavaraja	30
31	Hon'ble Mr. Justice Venkatesh Naik T	31
32	Hon'ble Mr. Justice Vijaykumar A. Patil	32
33	Hon'ble Mr. Justice K.V.Aravind	33

**By Order of Hon'ble The Chief Justice**

**Sd/-  
(Saraswati Vishnu Kosandar)  
Registrar (Judicial)**

**HIGH COURT OF KARNATAKA AT BENGALURU**  
**MODIFIED SITTING LIST OF HON'BLE JUDGES WITH SUBJECTS**  
**ASSIGNED TO THEIR LORDSHIPS**  
**WITH EFFECT FROM 1<sup>ST</sup> FEBRUARY, 2025**

Priority will be given to old cases

**Part A**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>Remarks</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice K. Natarajan</b></p> <p>(1) Regular Second Appeals - Admission, Orders and Final Hearing</p> <p>(2) Misc. First Appeals [except Motor Vehicles (MV) and Workmen's Compensation/ Employees Compensation (WC/ECA)] - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<b>Physical hearing / Video Conferencing (optional)</b>

**By Order of Hon'ble The Chief Justice**

**Sd/-**  
**(Saraswati Vishnu Kosandar)**  
**Registrar (Judicial)**

**Date: 31.01.2025**